

Quota for Handicap in Legislature

3099. SHRI N.J. RATHWA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government propose to provide quota to handicap in States Legislatures by enacting a law as done in the case of SCs/STs/OBCs; and

(b) if so, the details thereof?

THE MINISTER OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) No such proposal is under consideration of the Ministry of Social Justice and Empowerment.

(b) Does not arise.

Dr. Ambedkar Memorial Project

3100. SHRI BUTA SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Union Government have received any proposal from the Government of National Capital Territory of Delhi for allotment of an alternative landsite in lieu of 26, Alipur Road for construction of Dr. Ambedkar Memorial Project;

(b) if so, the details thereof and action taken by the Union Government thereon; and

(c) the present status of the project?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) and (c) A plot of land lying in the Civil Line area viz Khasara No. 560 was identified by Govt. of NCT in lieu of 26, Alipur Road, Delhi. In the last meeting held on 18.2.99 the issue of transfer of the plot to the M/s. Jindal could not be finally decided since the plot was identified as commercial land and not for residential use. This matter is being vigorously pursued with Ministry of Urban Affairs and Employment and owners of 26, Alipur Road.

Vocational Courses

3101. SHRI BHARTRUHARI MAHTAB: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount allotted to Orissa for its colleges and universities for starting vocational courses during 1997-98 and 1998-99;

(b) the amount proposed to be allotted for the purpose for 1999-2000 and 2000-2001; and

(c) the names of districts in Orissa which have been provided funds for the vocational courses?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) University Grants Commission provides financial assistance to universities and colleges for introduction of vocational courses for a period of five years. As per the information furnished by UGC, an amount of Rs. 120.00 lakhs and Rs. 184.00 lakhs was allocated to colleges in Orissa for starting of vocational courses during 1997-98 and 1998-99 respectively.

(b) Allocations for 1999-2000 and 2000-2001 have not been finalised.

(c) The names of the districts which have been provided funds for the vocational courses are as under:—

1. Bolangir
2. Sundergarh
3. Sambalpur
4. Sonepore
5. Cuttack
6. Jagatsinghpur
7. Kendrapara
8. Mayurbhanj
9. Puri
10. Balasore
11. Deogarh
12. Bargarh
13. Dhenkanal
14. Nayagarh
15. Khurda